NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/90/ (IB)/2017

NAME OF THE PETITIONER(S)

: SUBASH INFRASTUCTURES IND PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252(3)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MIRATHINAKUMAR

PES for petitioner M. Rosten.

ORDER

Counsel for petitioner present. No representation on behalf of respondent. Counsel of petitioner is directed to send private notice to the respondent for their appearance and for making submissions and file proof of the same by way of an affidavit by the next date of hearing. Time extended at request. Put up on 31.10.2017 at 10.30 A.M.

- sol -

K Anantha Padmanabha Swamy Member (Judicial)

bc